## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 229/16	TP 87/17	Hearing	433( e)	Karnataka State Financial Corpo ration Vs Processor Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
12	Apamar APARNA.L 9844535912	tos Respondent	Spainal
2.	Sinchara. M.K. fol S.G. Pandit	Pol Pet House	SoliMA

Proxy counsel for petitioner is present. She requested time on behalf of the counsel for petitioner to comply the provisions of I&B Code. Counsel for respondent requested time to file objections.

List it on 13.07.2017.

MEMBER (J)

MEMBER (T)